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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 56/58-59/NCLT/AHM/2016 (New) Co, Appeal. No. 5/58-59/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

National Multi Commodity Exchange of India Ltd.

V/s.

Neptune Overseas Ltd. & Ors.

Section of the Companies Act: <u>Section 58 and 59 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. HITESH BUCH

PCS

for R1.32

March

2. Malash Cangler PC=

Applicant

Sunn

ORDER

Learned PCS Mr. M C Gupta present for Appellant. Learned PCS Mr. Hitesh Buch present for Respondents 1, 3 and 5.

Both sides submitted that SLP is pending before Hon'ble Supreme Court of India.

Hence, requested for adjournment.

List the matter on 22.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.